

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002655/2020	LT. COL. RAKESH RANA VS STATE OF ODISHA(OPID)	MILAN KANUNGO VS	EOW,BHUBANESWAR /19 /2015 () //
2	BLAPL/0002656/2020	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	BANKI /38 /2020 () //
3	BLAPL/0002657/2020	KSHITISH PANDA VS STATE OF ODISHA	DEEPAK.R.PARIDA VS	BADAGODA P.S. /42 /2020 () //
4	BLAPL/0002658/2020	BASANT SETHI VS STATE OF ODISHA	DEEPAK.R.PARIDA VS	ANGUL TOWN /292 /2020 () //
5	CRLMP/0000469/2020	LINGARAJ SAHU@SAHOO VS STATE OF ODISHA	M/S.B.S.RAYAGURU VS	/ /0 () //
6	WP(C)/0011109/2020	ANANDA PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
7	WP(C)/0011110/2020	BIJAY KUMAR DAS VS THE SAHARA CREDIT COOPERTIVE SOCIETY LTD.	MILAN KUMAR BADU VS	// () //
8	WP(C)/0011111/2020	V.TEJESWAR RAO VS THE AO-CUM-CM, REGIONAL STRESSED ASSETS RECOVERY BRANCH, BANK OF BARODA	GOURI KUMAR RATH VS	// () //
9	WP(C)/0011112/2020	ABEDA BANU VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// () //
10	ABLAPL/0004285/2020	HIMANSHU BHUSAN MISHRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	TALCHER TOWN /209 /2019 () //
11	ABLAPL/0004286/2020	BIMAL GARNAYAK VS STATE OF ODISHA	DEEPAK R. PARIDA VS	BANARAPAL /70 /2020 () //

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12	ABLAPL/0004287/2020	AMAR KUMAR VS STATE OF ODISHA	BIJAY KUMAR DASH VS	PLANTSITE /85 /2020 0 //
13	WPC(OAC)/0001247/2017	KRISHNA CHANDRA SAHOO VS STATE OF ODISHA	M/S.ABHIRAM SWAIN VS	// 0 //
14	WPC(OAC)/0001964/2017	AKHAYA KUMAR NAIK VS ADDL.D.G.P (TRAINING)	M/S.MANOJA KUMAR KHUNTIA VS	// 0 //
15	CONTC(CPC)/0000171/2018	PRASANNA KUMAR PATI VS PRADIPTA KUMAR MAHAPATRA, IAS	M/S.K.K.SWAIN VS	// 0 //
16	CONTC(CPC)/0000171/2019	PRASANNA KUMAR PATI VS PRADIPTA KUMAR MAHAPATRA, IAS	M/S.K.K.SWAIN VS	// 0 //
17	CONTC(CPC)/0000427/2018	BULI BARIK VS DR.CHANDRA SEKHAR KUMAR, IAS	DR.J.K.LENKA VS	// 0 //
18	CONTC(CPC)/0000502/2017	PRASANT KUMAR MAHALIK VS PRADEEP KU.MOHAPATRA, IAS	M/S.PRADIPTA MOHANTY VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :25/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	91/2020 CRLMP/469/2020	LINGARAJ SAHU@SAHOO-MP	M/S.B.S.RAYAGURU
2	5017/2020 WP(C)/11109/2020	ANANDA PRADHAN-MP	TANMAY MISHRA
3	5018/2020 WP(C)/11111/2020	V.TEJESWAR RAO-MP	GOURI KUMAR RATH
4	5019/2020 WP(C)/11112/2020	ABEDA BANU-MP	GYANENDRA CHANDRA SWAIN